## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 170 OF 2016**

Dated: 30<sup>th</sup> October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Biomass Power Producers Association, ... Appellant(s)

**Tamil Nadu** 

Vs.

Tamil Nadu Electricity Regulatory Commission .... Respondent(s)

& Anr.

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sethu Ramalingam for R.1

Mr. S. Vallinayagam Ms. S. Amali for R.2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on 18.02.2019.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/kt